

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (PIL) No. 2202 of 2019**

Pankaj Kumar Yadav ... .. Petitioner

Versus

The State of Jharkhand and others ... .. Respondents

-----

**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

-----

For the Petitioner: None

For the Respondents: None

-----

**Oral Order**

**14/Dated: 22.04.2021**

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocates' Association of the High Court of Jharkhand as they have decided not to appear in the matter for this week due to acute surge in Covid-19 virus.

In such a situation, let this matter be posted on 06.05.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**